

(₹ in crore)

Period	Details of amount released as State share
2010-11	10913.97
2011-12	12714.95
2012-13	14519.69
April to December, 2013	11112.20

SHGs operational on Goa

193. SHRI SHANTARAM NAIK: Will the Minister of FINANCE be pleased to state:

- (a) the number of Self-Help-Groups (SHGs) provided loans in Goa by various nationalised banks;
- (b) the details of activities for which loans are provided;
- (c) whether Self-Help-Groups are registered bodies under Societies Registration Act or under any statute; and
- (d) the quantum of outstanding dues from Self-Help-Groups?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) As per information provided by State Level Banker's Committee (SLBC) of Goa, as on 31.03.2014, 943 number of Self Help Groups (SHGs) have been provided loans. Loans are provided to SHGs, *inter-alia*, for activities like making of home made items (like Pickle, Papad, Chips), Catering, Tailoring, Agarbati making and Embroidery. SHGs financed by Nationalised Banks do not require any registration. Total outstanding balance of loans to SHGs in Goa with Nationalised Banks as reported by SLBC, Goa as on 31.03.2014 is ₹ 8.46 crore.

List of black money holders abroad

†194 . SHRI VIJAY GOEL: Will the Minister of FINANCE be pleased to state:

- (a) the quantum of black money deposited in foreign countries as per the estimates of Government;
- (b) whether it is a fact that Swiss Government, German Government and other countries having deposits of black money have handed over list of black money holders to the Central Government; and
- (c) the efforts made by previous Government to bring black money to India and the plan of the present Government in this regard?

†Original notice of the question was received in Hindi.